## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 132/16	TP 65/17			Nirlon Ltd., Vs Force Fitness(India) Pvt.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Nagesh M 9980947333	For Respondent	Quy.
Perikal. K. Ajun	for Pehhoner	SHA.

Counsel for petitioner is present. Representative of respondent is present. He requested time for filing objections.

List it on 23.10.2017.

MEMBER (J)

MEMBER (T)